

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (I.B).No.181/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M

Name of the Company	Radico Khaitan Limited.-Versus-Ajudhia Distributors Ltd.		
Under Section	9 (1) I B C		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) ARNAB DUTTA
- 2) BANOSHREE MUKHERJEE
- 3) PRAJNA BHATTACHAYA

} Radico Khaitan

Banoshree Mukherjee
7/12/17

- 4) Arun K. Khandelia

RP

7/12/17

ORDER

Ld. Resolution Professional, Shri Arun Kumar Khandelia, as well as Ld. Counsel for the operational creditor is present.

Ld. Resolution Professional has filed the Progress Report which may be taken on record.

Heard the arguments of the Resolution Professional and the operational creditor. Reserved for order.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)